

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-73(PB)/2017**

**IN THE MATTER OF:**

M/s. Anant Overseas Pvt. Ltd.

.... Applicant

Vs.

M/s. Global Houseware Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 31.08.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

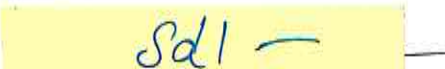
**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant :

For the Respondent : Mr. Vijendra Sharma, Resolution Professional

**ORDER**

A copy of the status report dated 10.08.2017 filed by Insolvency Professional is taken on record. The office is directed to maintain the record to be utilized at the time of final hearing.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**